

- (ii) Enabling exporters to meet overseas competition through cash assistance on exports of selected products and assistance from Marketing Development Fund for specific overseas marketing activities.

- (iii) Reduction or re-adjustments of export duties and restraint on domestic consumption through levy or adjustment of excise duties.

More recently the Commerce Minister and senior Officers of the Ministry have had detailed discussions with representatives of various industrial sectors on the ways and means of expanding exports. In pursuance of these discussions, Government have announced increased cash assistance on exports of certain promising items and the industry has responded with securing a few large export orders.

INDUSTRIAL PROJECTS

- * 257. SHRI C. K. CHAKRAPANI :
SHRI MOHAMMAD ISMAIL :
SHRI E. K. NAYANAR :
SHRI GANESH GHOSH :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that some of the major and medium scale industrial projects in the public sector are likely to be dropped on the advice of the Planning Commission; and

(b) if so, the names of the projects and the number of projects likely to be dropped ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) Does not arise.

IMPORT OF RAW MATERIALS FOR B.H.E.L.

* 258. SHRI SURENDRANATH DWIVEDI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether raw materials for the manufacture of electrical equipment by the Bharat Heavy Electricals Ltd. are imported from foreign countries;

(b) if so, the names of the countries and the quantities of raw materials imported from them during the last three years;

(c) whether any of these raw materials are available with Hindustan Steel Ltd. and the Alloy Steel Projects; and

(d) if so, the quantities of various raw materials obtained from them during the last three years ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir, to the extent necessary.

(b) During the last three years imports have been mainly from U.S.S.R., Czechoslovakia, Sweden, Holland, Japan and West Germany. Information regarding quantities imported from each of these countries is being collected and will be laid on the table of the House.

(c) and (d). Raw materials available from Hindustan Steel Limited and the Alloy Steel Project were purchased from them and only those items were obtained from foreign countries which these projects were not able to supply.

LOSS TO NEYVELI LIGNITE CORPORATION

- * 259. SHRIMATI SUSEELA GOPALAN :
SHRI P. GOPALAN :
SHRI UMANATH :
SHRI K. M. ABRAHAM :
SHRI BHAGABAN DAS :
SHRI VISWANATHA MENON :
SHRI V. NARASIMHA RAO :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that Neyveli Lignite Corporation incurred loss during the last five years;

(b) if so, the total loss incurred;

(c) whether Government have investigated into the matter; if so, the findings thereof; and

(d) the steps taken by Government to improve the financial working of the Corporation ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) : (a) Yes, Sir.

(b) The cumulative loss from its inception upto end of 1966-67 is Rs. 14.06 crores.

(c) Yes, Sir. The Project has not been able to achieve its full capacity owing to various technical and other difficulties.

(d) Following measures have been taken to eliminate losses :—

1. Negotiations with the Madras Government and the Madras State Electricity Board are being carried on for a guaranteed off-take and upward revision of the tariff.
2. LECO production and sales are being pushed up.
3. Modifications and improvements in the Fertilizer plant are under consideration, as recommended by the Study Group.
4. Studies have been organised to maximise production and to reduce costs through higher efficiency.

राज्य व्यापार नियम द्वारा निर्यात

* 260. श्री रामबीर राम :

श्री रघुबीर सिंह शास्त्री :

श्री शिवकुमार शास्त्री :

श्री प्रकाशबीर शास्त्री :

डा० सूर्य प्रकाश पुरी :

क्या वारिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) निर्यात बढ़ाने के लिये राज्य व्यापार नियम ने और कितनी प्रगति की है;

(ख) क्या यह सच है कि इस प्रगति के मार्ग में रुपये के अवमूल्यन से बाधा पड़ी है; और

(ग) क्या इस संबंध में किन्हीं नवीन योजनाओं पर विचार किया जा रहा है ?

व्यक्तिगत मन्त्री (श्री विनेश सिंह) : (क) और (ख). सीधे व्यापार के रूप में राज्य व्यापार नियम का व्यापार 1965-66 में 13.12 करोड़ रुपये से बढ़ कर 1966-67 में 30.99 करोड़ रुपये हो गया। यद्यपि अवमूल्यन के बाद कुछ अनिश्चितताएं पैदा हो गई थीं तथापि राज्य व्यापार नियम का विदेशी व्यापार निरंतर बढ़ता रहा है।

(ग) जी, हां।

IMPORT OF SHEETS BY HINDUSTAN MOTORS

*261. SHRI MRITYUNJAY PRASAD : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Hindustan Motors import iron sheets from Japan and other countries for making motor car bodies;

(b) whether it is a fact that the Rourkela Factory of the Hindustan Steel Ltd., had promised to manufacture steel sheets of the requisite specification for Hindustan Motors after their certain extension programme has been executed; and

(c) the position of that extension programme and the prospects of their being a ble to meet the requirements of the sheets for the car manufacturers in the near future?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) and (c). The Rourkela Division of the Hindustan Steels Limited, Ranchi, have been making every effort to supply the flat steel product requirements of M/s. Hindustan Motors and other Vehicle manufacturers. The exact position about the extension programme of the Rourkela Steel Plant and their ability to meet the requirements of M/s. Hindustan Motors Ltd. is being ascertained from the Ministry of Steel, Mines and Metals.

SUPPLY OF RAW MATERIAL TO INDUSTRIAL UNITS

*262. SHRI R. R. SINGH DEO.

SHRI D. N. DEB :

SHRI BEDABRATA BARUA :

SHRI N. K. SANGHI :

SHRI Y. A. PRASAD :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received complaints from the exporting units that they are not receiving timely supply of the raw material on priority basis; and

(b) if so, the number of complaints that Government have received and the action taken thereon ?